

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2442**

TO BE ANSWERED ON THE 17th MARCH, 2021/ 26 PHALGUNA, 1942 (SAKA)

NORTH-EAST DELHI RIOTS

**2442. SHRI KUMAR KETKAR:
SHRI SYED NASIR HUSSAIN:**

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government has taken cognizance of videographic footage showing that the Delhi Police used excessive force and also failed to do their duty by silently observing North-East Delhi riots violence instead of intervening to stop it;**
- (b) if so, the action Government intends to take against the officers concerned, if not, the reasons therefor;**
- (c) whether Government intends to investigate the actions of the Delhi Police during the North-East Delhi riots between February 23 and 29,2020;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): During the North-East Delhi riots, Delhi Police acted swiftly in an impartial and fair manner. Proportionate and appropriate actions were taken by Delhi Police to control the situation. Sincere, dedicated and incessant efforts made by Delhi Police brought the riotous situation to normalcy within a short span of time and also prevented the riots from spreading across to other areas of Delhi/NCR. The police used appropriate force to control the crowd and disperse it. Necessary legal and preventive actions were taken by Delhi Police on all complaints/calls received, as per law and procedures.
